IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

51. **IA 1147(MB)2024**
IN C.P. (IB)/43(MB)2022

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **29.04.2024**

NAME OF THE PARTIES: Lichfl Trustee Company Private Limited
Vs
Harshada Natesh Shinde

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

O R D E R

1. Ms. Raksha Thakkar, Ld. Counsel for the Financial Creditor present. Ms. Jenisha Gala i/b Sanjay Chaturvedi, Ld. Counsel for the Respondent present. Ms. Aashka Gopani, Ld. Counsel for the Applicant/Resolution Professional present.

2. **IA-1147(MB)2024:** This is an Application filed by Resolution Professional seeking co-operation from the Personal Guarantor. Despite notice, Personal Guarantor has not filed any reply. Counsel for the Personal Guarantor is directed to present in person before the next date of hearing.

3. List this matter for hearing on **14.06.2024.**

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

SVR